

**IN THE HIGH COURT OF BOMBAY AT GOA.  
(LD-VC-CW-207/2020)**

Shanti Reina Fernandes

...Petitioner.

Vs

Hector Colaco and anr.

...Respondents.

Shri S. Keny, Advocate for the Petitioner.

Shri R. Menezes Advocate for the respondent no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:25<sup>th</sup> November, 2020.**

P.C.

Respondents counsel wants the matter to be listed in two weeks. In the meanwhile, he wants to place on record some additional documents.

The petitioner agrees.

2. Post the matter on 9.12.2020.
3. Interim relief stands extended till next date.

**DAMA SESHADRI NAIDU, J.**

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